

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST

SINGLE MEMBER

COURT NO. : 5 ROOM NO. : 504

DATED : 06/12/2017

DAY : Wednesday

CORAM:

HON'BLE JUDICIAL MEMBER, Archana Wadhwa

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	ST/87208/20 17	KOTAK MAHINDRA ASSET MANAGEMENT COLTD -Vs- COMMR SERVICE TAX- I MUMBAI	Economic Laws Practices /DR	
2	ST/87266/20 17	Sumeet C Tholle & Pratima Tholle -Vs- Nagpur	IP/DR	
3	ST/87278/20 17	NEXUX INDIA CAPITAL ADVISORS PVT. LTD. -Vs- COMMR.SERVICE TAX- III, MUMBAI	IP/DR	
4	ST/87279/20 17	NEXUS INDIA CAPITAL ADVISORS P. LTD. -Vs- COMMR.SERVICE TAX- I, MUMBAI	IP/DR	
5	ST/87370/20 17	COMMISSIONER, CGST, PUNE-I -Vs- GLOBAL STEP SERVICES P. LTD.	DR/IP	
6	ST/87372/20 17	COMMISSIONER, CGST, PUNE-I -Vs- LEAR AUTOMOTIVE INDIA P. LTD.	DR/IP	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**